



Recovery Division
Southern Regional Office

Tel: 044-2888 0222
Email ID: recoverysro@sebi.gov.in

Attachment Proceeding Nos. 5983 & 5984 of 2020
Recovery Certificate No. 2992 of 2020

The Principal Officer/Chairman & Managing Director/CEO
All Banks and Mutual Funds in India
The Postmaster of all the Post Offices in India

Sub: Remittance of attached amount under Attachment proceeding nos. 5983 & 5984 of 2020

1. Whereas the Recovery Officer, vide Attachment proceeding nos. **5983 & 5984 of 2020** dated **October 06, 2020** in execution of **Recovery Certificate No. 2992 of 2020** dated **August 20, 2020** has directed attachment of bank accounts, demat accounts and mutual fund folios of **PROBUS CAPITAL LTD (PAN: AAACP5806E)** in the matter of **YBRANT DIGITAL LIMITED (LYCOS INTERNET LTD.)** for recovery of a sum of **Rs. 2,22,567/-** (Rupees Two Lakh Twenty-two Thousand Five Hundred and Sixty-Seven Only) along with further interest, all costs, charges and expenses etc.; and
2. Whereas the outstanding dues from the Defaulter as on date amounts to **Rs. 3,55,323/-** (Rupees Three-Lakh Fifty-Five Thousand Three Hundred and Twenty-Three Only)
3. Accordingly, you are here by directed to remit the amount to the extent of dues mentioned in para 2 above lying in the account of the Defaulter with your Bank / redeem the units in the folios held by the Defaulter with your Mutual Fund to the extent of dues mentioned in para 2 above and remit the amount forth with to SEBI by way of EFT/NEFT/RTGS to SEBI Recovery Proceeds Account with ICICI Bank having Virtual Account Code: **SEBIRDPEN2992 (IFSC Code: ICIC0000106)** and intimate these remittance details by email to recoverysro@sebi.gov.in in the format given below:

1. Case Name and Recovery Certificate Number :	
2. Name Of Payee :	
3. Date of Payment :	
4. Amount Paid:	
5. Transaction No.:	
6. Bank Details From Which Payment Is Made :	



दक्षिणी प्रादेशिक कार्यालय : 'ओवरसीज टॉवर्स', सातवी मंजिल, 756 - एल, अन्ना सालै, चेन्नई - 600 002.

Southern Regional Office : Overseas Towers, 7th Floor, 756-L, Anna Salai, Chennai - 600 002. Phone : 044 - 2852 6686, 2888 0222 Fax : 044 - 2888 0333 e-mail : sebisro@sebi.gov.in

प्रधान कार्यालय : सेबी भवन, 'जी' ब्लॉक, बांद्रा - कुर्ला कॉम्प्लेक्स, बांद्रा (पूर्व), मुंबई - 400 051. Head Office: SEBI Bhavan, "G" Block, Bandra Kurla Complex, Bandra (East), Mumbai - 400 051

4. This direction is issued in exercise of powers conferred under section 28A of the SEBI Act, 1992 as amended by the Securities Laws (Amendment) Act, 2014 r/w section 220 to 227, 228A, 229, 232, the Second and Third Schedules to the Income-tax Act 1961 (43 of 1961) and the Income-tax (Certificate Proceedings) Rules, 1962 of the Income-tax Rules.

Given under my hand and seal at Chennai on this 25th day of February 2026.

SEAL



RECOVERY OFFICER

मोहम्मद साजिद
MOHD SAJID

वसूली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Dy. General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड, चेन्नई
Securities and Exchange Board of India, Chennai

Copy to:

PROBUS CAPITAL LTD

Villa No. 74, Indu Fortune Fields,
KPHB Colony, Phase 13,
Kukatpally, Hyderabad – 500 072